

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
JAIPRAKASH ENGINEERING AND STEEL COMPANY LIMITED

1.	NAME OF CORPORATE PERSON	JAIPRAKASH ENGINEERING AND STEEL COMPANY LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	01/09/1993
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC-BANGALORE
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U00337KA1993PLC014694
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	510,3 RD A CROSS, 2 ND MAIN 3 RD BLOCK RAJMAHAL VILAS-II DOLLARS COLONY BANGALORE-94
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25/04/2022 Proceedings Received on 6 th May 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: KRANTHI KUMAR KEDARI ADDRESS: FLAT NO 101, SRIKRISHNAS RALI NILAYAM, G 134, MADHURA NAGAR, HYDERABAD, TELANGANA-500038 E MAIL: kranthikumar1980@gmail.com REGISTRATION NO: IBBI/IPA-001/IP-00173/2017-2018/10342
8.	LAST DATE FOR SUBMISSION OF CLAIMS	25/05/2022

Notice is hereby given that the **JAIPRAKASH ENGINEERING AND STEEL COMPANY LIMITED** has commenced voluntary liquidation on 25th April, 2022. (VL Proceedings Received on 6th May 2022).

The stakeholders of **JAIPRAKASH ENGINEERING AND STEEL COMPANY LIMITED** are hereby called upon to submit a proof of their claims, on or before, 25th May, 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 07/05/2022
Place: Hyderabad



K. Kranthi Kumar

Kranthi Kumar Kedari
Liquidator
Reg.No.IBBI/IPA-001/IP00173/2017-18/10342